

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

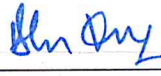

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA No.125 of 2017
COMPANY PETITION/APPLICATION NO.	CP(IB)/23/10/HDB//2017
NAME OF THE COMPANY	Blossome Oils & Fats Limited
NAME OF THE PETITIONER(S)	Blossome Oils & Fats Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arun Kumar Malani FEA	R.P	arun.kumar.malani@gnecit.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Praseen Kumar (205)	Advocate	bankinghelp@uniprime.com 7618131713	
Ajay Tambhekar TSN Raja IRP	AGM. IOB	35247@iobnet.co.in	

Heard Shri Arun Kumar Malani, Learned RP and Shri B. Praseen Kumar, Learned Counsel for IOB, Shri Ajay Tambhekar, AGM (IOB) and Shri TSN Raja, Learned IRP.

The General Manager of IOB submits he is submitting the name of the Liquidator in the prescribed format duly signed by him by today.

Orders reserved.



Member (T)



Member (J)